



WP No.21066 of 2026

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 05.06.2026

CORAM

THE HON'BLE MR.SUSHRUT ARVIND DHARMADHIKARI,  
CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE G.ARUL MURUGAN

WP No.21066 of 2026

Ananya Radhakrishnan  
Krishnalaya Avai Shamanmugam Salai,  
Royapettah, Chennai 600014.

: Petitioner

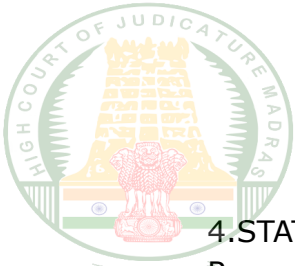
Versus

1.THE UNION OF INDIA  
The Honble Union Home Minister  
Ministry of Home Affairs  
Government of India, North Block  
Central Secretariat, New Delhi  
Delhi 110001.

2.STATE OF TAMIL NADU  
Represented by the Chief Secretary  
Government of Tamil Nadu  
Secretariat, Fort St. George  
Chennai 600009.

3.STATE OF TAMIL NADU  
Represented by the Additional Chief Secretary  
Public Department  
Government of Tamil Nadu  
Secretariat, Fort St. George  
Chennai 600009.

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4.STATE OF TAMIL NADU

Represented by the Governor, Raj Bhawan  
Chennai 600022.

: Respondents

Prayer:Petition filed under Article 226 of the Constitution of India for issuance of a Writ of Mandamus directing the respondents to condemn the relegation of Tamil Thaaai Vaazhthu to the third position during the recent swearing-in ceremony of the Honble Chief Minister of Tamil Nadu and other Ministers of Legislative Assembly held on 10/05/2026 despite absence of any express constitutional, statutory of executive prohibition against commencing State Functions with the State Song of Tamil Nadu.

For Petitioner : Ms.S.Oveya

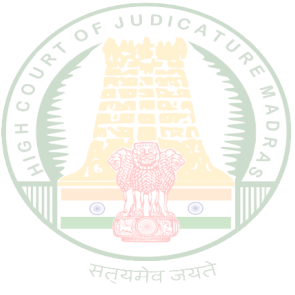
For Respondents : Mr.A.Kumaraguru,  
Senior Panel Counsel,  
for the first respondent

Mr.Mohammed Fayaz Ali,  
Government Pleader,  
for respondents 2 and 3

ORDER

(Order of the Court was made by the Hon'ble Chief Justice)

Learned counsel for the petitioner seeks to withdraw the writ petition with liberty to file a fresh petition with proper particulars, if so advised.



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2. In view of the same, the writ petition is dismissed as withdrawn, with the aforesaid liberty. There will be no order as to costs.

(SUSHRUT ARVIND DHARMADHIKARI, C.J.) (G.ARUL MURUGAN, J.)  
05.06.2026

Index : Yes/No  
Neutral Citation : Yes/No  
tar

To

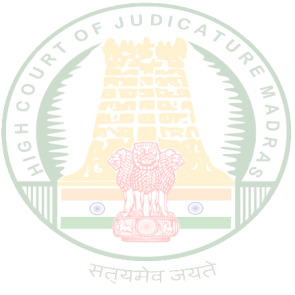
1.The Honble Union Home Minister  
Ministry of Home Affairs  
North Block, Central Secretariat, New Delhi  
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2.The Chief Secretary  
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3.The Additional Chief Secretary  
Public Department  
Secretariat, Fort St. George  
Chennai 600009.

4.The Governor,  
Raj Bhawan  
Chennai 600022.

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THE HON'BLE CHIEF JUSTICE  
AND

G.ARUL MURUGAN, J.

(tar)

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